

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 448
ANSWERED ON 03.02.2021

PRODUCTION OF SILICA SAND

†448. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of MINES be pleased to state:

- (a) whether the Government would like to formulate any scheme to promote the world class silica sand production being made in Shankargarh (Tehsil-Bara) region of Prayagraj district;
- (b) whether the Government would provide any special assistance package for production and export of silica sand in Shankargarh region;
- (c) whether the Government would give any concession to the mining and lease holders for the production of silica sand in the said region; and
- (d) whether the Government would give any relaxation in the rules for issuing mining leases of silica sand in the said region and if so, the details thereof?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) to (d): As per the provisions of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 and rules made there under, the State Governments grant mineral concessions in respect of the minerals located within their respective boundaries.

Further, silica sand is a minor mineral under Section 3(e) of the MMDR Act as per notification no. S.O. 423(E). dated 10th February, 2015. For minor minerals, all policy and legislation for grant of mineral concessions, regulation and administration is covered in the jurisdiction of the State Governments under the MMDR Act and the Rules framed thereunder.
